

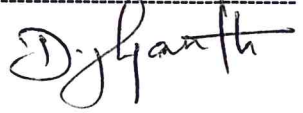
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.01.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.6/BB/17	-	For clarification	Rule-6 of IB	Subodha Entertainments Co. Ltd., Vs Jacksonblock Facility Services Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	K. DUSHYANTHA KUMAR 9341223937	Petitioner Operational Creditor	

ORDER

PCS for Petitioner is present. Matter is listed today for passing order on the report of RD. List it on 24.01.2018.


Member (T)


Member (J)